

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-BA-78/2020**

Shubhankar Janak alias Shub alias  
Shubjankar Jana

...Applicant.

Vs

State of Goa.

...Respondents.

Shri R. Menezes and Ms. G. Almeida, Advocates for the Applicant.  
Shri M. Amonkar, Additional Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:15<sup>th</sup> December 2020.**

P.C.

Post the matter on 16.12.2020.

**DAMA SESHADRI NAIDU, J.**

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